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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/101/2016
NAME OF THE PETITIONER(S) : Vis-Ram Financial Services Private Limited
NAME OF THE RESPONDENT(S) : Metafilms (India) Limited & 33 others
UNDER SECTION : 111, 111A, 235(2), 397/398

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|--|--|---------------|
| 1. | VISRAM FINANCIAL Petitioner | R SUBRAMANIAN Adv for VIMAL SARATHY Adv | R Subramanian |
| 2. | H. KARTHICK SESHADRI N.P. Vijay Kum | Counsel for Respondents (- 31 & 33) | def |

ORDER

Shri R Subramanian, counsel for petitioner present. Shri N P Vijay Kumar, counsel for R1 to R31 & R33 present. Counsel for R32 absent. It is brought to the notice of this Bench by the counsel for petitioner that R34 is not attending the Bench since a long time. Counsel for petitioner is instructed to cause private notice to R34 and file proof of service by way of an affidavit by the next date of hearing and also inform the counsel of R32 about the next date of hearing. Put up on 31.01.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)